NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/ 2017	-	For hearing	230/ 232	SJD Advisory Services Pvt. Ltd.,

SL.	NARAT (INCARATE)			
NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1.	Sinchara.M.R	KOC/KD	Sinclera M.R	
2.	SATIP. FOHF	egaj Advocale L	pakitum go	

ORDER

Counsel for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC is present. The Counsel for Petitioner requested for time to offer comments on RD's Report. List it for 11.01.2018.

Member (T)

Member (J)